

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/RP/2024 in Petition No. 391/GT/2020

Subject : Review of the Commission's order dated 11.1.2024 in Petition No. 391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Date of Hearing : **6.2.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : GRIDCO Ltd.

Respondents : NTPC Ltd.

Parties Present : Shri. R.K. Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Venkatesh, Advocate, NTPC
Shri Anant Singh Ubeja, Advocate, NTPC
Shri Kunal Veer Chopra, Advocate, NTPC
Ms. Vanshika Saraf, Advocate, NTPC

Record of Proceedings

The case was heard through a virtual hearing.

2. During the hearing, the learned counsel for the Review Petitioner and the learned counsel for the Respondent, argued the matter at length.
3. The Commission, based on the request, permitted the parties to file their short note of arguments (not exceeding three pages), after serving a copy to the other, on or before **28.2.2025**.
4. Subject to the above, order in the review petition was reserved.

By order of the Commission

**Sd/-
(B Sreekumar)
Joint Chief (Law)**

